

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 59  
TP 115 of 2016  
in  
MA 5 of 2017  
Cont A 6 of 2017

**Order under Section 241(2)**

**IN THE MATTER OF:**

Kumar Jivanlal Patel (Makadia)  
V/s  
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..13/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**


For the Applicant : Mr. Kunjal Dalal, PCS  
For the Respondent : None present

**ORDER**

We direct the parties to upload all their respective pleadings / documents on e-portal within one week.

Matter stands adjourned to 07.09.2021 along with the connected matter, i.e. CP 105 of 2018.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)